## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.A No. 84/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE

NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Tech Mahindra Limited.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956/441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Adv Devul Adv. for
Applicant

ilb SD Isroni
Low Chambers

## ORDER CA 84/621A/441/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 20.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)